Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 64 of 2011

<u>Dated : 5th May, 2011</u>

Present:	Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. V.J. Talwar, Technical Member		
Power Grid Corporation of India Limited			Appellant(s)
		Versus	
C.E.R.C. & Ors.		Respondent(s)	
Counsel for the Appellant(s):		Mr. M.G. Ramachandran, Ms. Swapna Seshadri & Ms. Molly Das	

<u>ORDER</u>

The learned counsel for the Appellant seeks permission of this Court for withdrawal of this Appeal.

Accordingly, permission is granted. The Appeal is dismissed as withdrawn. It is open to the Appellant to seek appropriate remedy before the appropriate forum, if the circumstances so warrant.

(V.J. Talwar) Technical Member (Justice M. KarpagaVinayagam) Chairperson

TS/KS